

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 36 of 2020

IN THE MATTER OF:

Mr. Ajay Ajit Peter Kerkar

...Appellant.

Versus

Sneh Sadan Traders & Agents Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Hitesh Sachar, Ms. Anu Kumar,
Ms. Srishti Badhwar, Advocates**

**For Respondent: Mr. Sarthak Sharma, Advocate for R-2.
Mr. Pulkitesh Tiwari, Ms. Gauri Tyagi,
Advocates for R-3, RP**

ORDER
(Virtual Mode)

22.03.2021 It is stated that Respondent No. 3-Mr. Alok Kumar Agarwal was earlier IRP and later has been appointed as RP of Respondent No. 1-Corporate Debtor. Recorded.

The Learned Counsel for the Appellant- Ms. Anu Kumar, Advocate submits that arguing counsel is not well and seeks time. One opportunity is given.

List the Appeal 'For Admission (After Notice)' Hearing on **30th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.